

The agreements mainly related to wage revision, including scale of pay, Dearness Allowance, etc.

(c) There was no provision in the agreements for making the Daily workers permanent in the Company.

Power Generation in Punjab during last two years

4074. SHRIMATI GURBRINDER KAUR BRAR: Will the Minister of ENERGY be pleased to state:

(a) total power generation in Punjab during the last two years against its actual demand;

(b) whether it is a fact that there is a large gap between power generation and actual demand;

(c) if so, proposals of the State Government discussed at the recent Conference held in Delhi of the Power Ministers; and

(d) his reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The total power generation in Punjab during 1978-79 and 1979-80 was 1362 million units and 1628 million units respectively. In addition, Punjab gets its share of power from Bhakra-Beas Project. As against the energy requirement of 4975 million units and 6111 million units during 1978-79 and 1979-80 respectively, the availability was of the order of 4774 and 5310 million units respectively.

(b) The present energy requirement and demand of power in Punjab is about 15.5 to 16 million units per day and 1130 MW respectively. The actual availability during November, 1980 was about 14.5 million units per day and 900 MW.

(c) and (d). During Power Ministers' Conference held on 14th November, 1980, the schemes of the

State Government for increasing thermal generation and commissioning of new units, were discussed. During the course of discussions, the representatives of M/s BHEL agreed to adhere to the delivery schedule for the ongoing projects. It was also agreed to by the BHEL that they would depute their officers in a bid to study/rectify the deficiencies of their equipment at Bhatinda thermal power station.

Canalisation of drugs and Pharmaceuticals

4075. SHRI RATANSINH RAJDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many items of drugs and pharmaceutical industry were canalised during the last five years, year-wise and what are the recommendations of his Ministry on each item; and

(b) names of drugs and the imports effected during each year, their distribution with the names of the parties to whom each item was supplied, quantity-wise, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) The lists of canalised items of bulk drugs and drug intermediates the imports of which were arranged through the State Chemicals and Pharmaceuticals Corporation of India Ltd. (CPC) during the last five years, year-wise are given in the Annexure A to E, laid on the table of the House. [Placed in library. See No. LT-1638/80].

(b) The quantity of imports of canalised drugs during each of the last five years as reported by CPC is given on the Annexure F. [Placed on the table of the House. (Placed in library. See No. LT-1638/80) Information relating to quantity of distribution of the canalised raw materials to the numerous actual users